

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-42/1996(Pt.)/1538/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>rd</sup> 22 March, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(G)/2646/2022, dtd. 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from 17.03.2022, after Court hours, till the morning of 19.03.2022**, has been granted, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/96(Pt.)/1539/A, dated**

, 22-03-2022

Copy to :

1. The Project Manager , Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pao